

by the supplying agencies in the last six months are indicated below:

Month	Committed Qty. per day (Kg.)	Average Qty. per day supplied (Kg.)	Percentage of Qty. actually supplied as per committed quantity.
February, 1981	1,54,900	1,63,962	105.4
March, 1981	1,12,475	1,77,194	104.6
April, 1981	82,950	77,883	93.8
May, 1981	82,950	33,713	41.1
June, 1981	82,950	21,518	29.9
July, 1981	82,950	27,361	33.3

The Scheme is not facing closure.

(c) The extent of recombination through use of skim milk powder, butter oil and white butter was roughly doubled in July, 1981, in comparison to March, 1981.

(d) D.M.S. is estimated to have incurred a loss of Rs. 269.34 lacs during 1980-81 and a loss of Rs. 229.12 lacs during the year 1979-80.

(e) (i) An extensive renovation programme of plant and equipment of the Central Dairy is nearing completion.

(ii) The Fourth High Speed Bottling plant has also been installed and is ready for commissioning.

(iii) The renovation of plant and machinery helped in improving the efficiency of plants and machinery and also to reduce bottle breakage and fat and SNF losses.

(iv) Procurement of raw-milk is done through State Agencies/ Cooperatives.

(v) Store purchase procedures have been streamlined and spare parts are purchased from the original manufacturers or their dealers.

(vi) New Management Accounting and Reporting system has been introduced w.e.f. the year 1979-80.

(vii) Monthly profit and loss account and quarterly progress cost statements are drawn up to help the management to monitor the performance.

Rise in prices of essential commodities.

153. SHRI RAJESH KUMAR SINGH:
SHRI RASHEED MASOOD:
SHRI CHHOTAY SINGH YADAV:
SHRI DAULAT RAM SARAN:
SHRI CHITTA MAHATA:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether any assessment has been made by the Government with regard to the percentage of rise in the prices of essential commodities since the presentation of the Budget (till date); and

(b) if so, the details thereof, stating the main reasons for the unabated rise in the prices of essential commodities and the measures taken by Government to check the price rise and the results achieved?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY):
(a) and (b). Government is keeping a continuous watch on the prices of essential commodities. A statement indicating percentage variation in the wholesale price indices of selected commodities between March, 1981 and July, 1981 is given in the statement.

The statement indicates a mixed trend during the past five months ending July, 1981 in as much as the wholesale price indices of some commodities have risen, some have come down and others have remained steady. The rise in the prices of some essential commodities may be mainly attributed to the general inflationary situation, short-fall in the production of some commodities and increase in the prices of petro-products.

The main thrust of the Government policy is to increase production. The domestic production of certain commodities in short supply is being supplemented by imports. The public distribution system is being expanded and improved. The supply of imported edible oils to the States and Union Territories for the public distribution system has been stepped up. The credit policy continues to be restrictive. State Governments are enforcing the provisions of the Essential Commodities Act and similar other legislations.

On a point to point comparison, the rate of inflation has come down from 23.3 per cent in March, 1980 to 16.1 per cent in March, 1981 and further down to 10.0 per cent in July, 1981.

Statement

Percentage Variation in the Wholesale Price Indices of Selected Commodities between March, 1981 and July, 1981.

Commodity	Percentage Variation
Rice	+19.6
Wheat	- 7.0
Jowar	+16.8
Bajra	+12.4
Barley	-10.0
Ragi	+11.3
Gram	- 7.2
Arhar	+ 1.7
Moong	+ 2.7
Masoor	-14.8
Urad	- 0.3
Vegetables	+27.2
Milk	+ 2.7
Eggs	- 6.5
Fish	+ 2.4
Meat	+9.2
Chillies	+40.7
Turmeric	-20.1
Tea	+10.8
Coffee	- 3.0
Coal	+12.6
Kerosene	+ 7.9
Bread	+ 7.2
Sugar	- 3.6
Khandsari	+13.0
Gur	+16.4
Vanaspati	+ 3.1
Groundnut Oil	+14.0
Mustard Oil	+ 0.8
Coconut Oil	- 14.6
Gingelly Oil	+ 5.3

Commodity	Percentage Variation
Kardi Oil	+15.5
Cottonseed Oil	+10.7
Salt	- 7.4
Cotton Cloth (Mills)	+ 5.7
Khadi Cloth	+ 6.3
Handloom and Powerloom Cloth	- 0.4
Paper	Steady
Tyres	+ 6.9
Tubes	+ 5.2
Rubber & Plastic Shoes	Steady
Soda Ash	- 2.4
Drugs and Medicines	+ 1.0
Soap	Steady
Synthetic Detergents	Steady
Tooth Paste	+ 1.9
Tooth Powder	Steady
Matches	- 1.6
Cement	+ 4.0
Electric Lamps	+ 3.6
Razor Blades	Steady
Dry Cells	Steady

Committee on Rural Employment Policy

154. SHRI AJIT KUMAR SAHA: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether his Ministry has been asked to set up a Committee to recommend a suitable policy for rural employment by the Conference on "Strategy for full employment in rural areas", and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) and (b).

The Conference on Strategy for Full Employment in Rural Areas held on July, 18-19, 1981 at New Delhi has passed a resolution urging Central Government to set up a Committee to recommend *enter-alia* a suitable policy for rural employment. The details are under consideration of Central Government and final decision is yet to be taken.

Allotment of Building Sites, Flats and Bungalows for MPs.

155. SHRI MOHD. ASRAR AHMAD: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether a scheme for the allotment of building sites, flats and bungalows to the Members of Parliament was in force during the last five years,

(b) how many Members of Parliament were allotted any of the above and in which year stating names of the M.P.s;

(c) whether the above scheme is under active consideration of Government for the allotment of building sites, flats and bungalows to M.P.s. on nominal rent etc.,

(d) whether Government have taken a final decision in the matter; and

(e) if not, how much time Government will take to arrive at a final decision?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.